

Import of paper for printing currency notes

2179. SHRI RAJKUMAR DHOOT: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a special kind of paper is imported for printing of currency notes;

(b) if so, how the fake currency note printers get access to that kind of paper;

(c) whether Government have investigated this matter;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) Yes, Sir.

(b) The laboratory tests of fake Indian Currency notes carried out so far have shown that the paper used for printing of fake Indian Currency is not a genuine banknote paper used for printing of Indian bank notes.

(c) to (e) Do not arise.

AID to weavers

2180. SHRI SANJAY RAJARAM: Will the Minister of FINANCE be pleased to state:

(a) whether the Central Government have received any proposal from the States for extending necessary assistance to tide over the crisis of the weavers in their States, particularly State Government of Maharashtra;

(b) if so, the details thereof; and

(c) what steps are taken or proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) No, Sir.

(b) and (c) Do not arise.

Criminal case against Auto Rider Finance Ltd.

2181. SHRI SANJAY NIRUPAM: Will the Minister of FINANCE be pleased to state:

(a) whether UTI has filed a criminal case against Auto Rider Finance Ltd. recently in a Metropolitan Magistrate Court in Mumbai; and

(b) if so, the details thereof?